

IN THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH (COURT – II)
(Through Hybrid Mode)

Item No. 132

IA(I.B.C)/812(CH)2023
IA(I.B.C)/922(CH)2022
IA(I.B.C)/1737(CH)2022
IA(I.B.C)/104(CH)2023
IA(I.B.C)/105(CH)2023

In
CP (IB) No.221/Chd/Hry/2021
(Admitted)

IN THE MATTER OF:

**Sachin Jain, Prop., Shree
Shanti Nath Steels**

...Petitioner-Operational Creditor

Versus

SBA Industries Pvt. Ltd.

...Respondent-Corporate Debtor

Under Section: 9, 33 (2), 19(2), 66(1), IBC 2016

Order delivered on 10.07.2024

Due to paucity of time, the matter could not be taken up today, hence
adjourned to 22.08.2024.

Sd/-

Court Officer